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On-going Thermal Power Stations under Implementation in Singrauli area		
(i) Singrauli STPS expansion	2 × 500 MW	NTPC
(ii) Riband STPS Stage I*	2 × 500 MW	NTPC
(iii) Vindhychal STPS Stage I*	6 × 210 MW	NTPC
(iv) Renusagar captive power plant expansion	1 × 67.5 MW	M/s. Renusagar Power Co.
(v) Anpara TPS	(3 × 210 MW + 2 × 500 MW)	Uttar Pradesh State Electricity Board.

*Expansion stages of these projects are also proposed to be set up in future in Singrauli area.

Generation of Power on Private Sector

419. SHRI HUSSAIN DALWAI :
SHRI RADHAKANTA DIGAL :

Will the Minister of ENERGY be pleased to state :

(a) whether Government have taken a decision to allow private sector to generate power through conventional as well as non-conventional media;

(b) whether the power generated by private sector will be transmitted through Energy Ministry or directly by the private sector;

(c) whether there will be any control on the price of such energy generated by private sector; and

(d) whether the private sector will be allowed to charge any price for such energy ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) The policy with regard to the generation and distribution of electricity is regulated by the Industrial Policy Resolution, 1956. According to this Resolution, the generation and distribution of electricity falls under Schedule 'A' category of industries, the future development of which is the exclusive responsibility of the State. The Resolution does not preclude the possibility of the State securing the cooperation of private enterprise in the establishment of new Units when the national interests so require. As per this Policy, Government have allowed replacement/expansion of units in the existing privately owned power utilities. Permission for captive power units is accorded where the power requirement is

substantial and continuous and reliable supply is necessary.

(b) to (d). Power generated by the private sector is transmitted through the State grids. The price of power supplied is subject to agreements with the State Electricity Boards.

Use of Cross-Bar Telephone System

420. SHRI HUSSAIN DALWAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the effective steps Government have so far taken to streamline the working of the network of communication in the country;

(b) whether it is a fact that the Japanese cross-bar system of telephones which introduced in India, has become obsolete in Japan; and

(c) if so, the reasons why such an abandoned system of telecommunication has been introduced in India ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Some of the effective steps to streamline the working of the network of communication in the country are as follows :

1. Introduction of sophisticated electronic telephone exchange to avoid problems inherent with electro-mechanical switching equipment used hitherto.
2. Replacement of life expired equipment.